

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
COURT NO. IV, NEW DELHI**

**Item No. 6  
Appeal No.846/252/ND/2019**

**Under Section: 252**

**In the matter of:**

Income Tax Officer M/s Proactive Digital Media Pvt. Ltd

**....Appellant**

Vs.

ROC & Another.

**....Respondent**

**Order delivered on 20.11.2019**

**CORAM**

**DR. DEEPTI MUKESH,  
HON'BLE MEMBER (J)**

**SHRI HEMANT KUMAR SARANGI,  
HON'BLE MEMBER (T)**

For the Appellant: Mr. Zoheb Hossain, Sr. Stn. Counsel with  
Mr. Fahad M. Khan, Adovates

**ORDER**

Learned counsel for the appellant seeks to correct the copies of application and file uniform appeal paperbooks for the Division Bench. Adjourned to 06.12.2019.

**Sd/-  
(HEMANT KUMAR SARANGI)  
MEMBER (TECHNICAL)**

**Sd/-  
(DR. DEEPTI MUKESH)  
MEMBER (JUDICIAL)**

Vaishali